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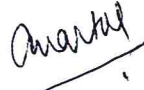

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

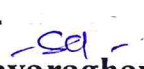
APPLICATION NUMBER :  
PETITION NUMBER : CP/633/ (IB)/2017  
NAME OF THE PETITIONER(S) : SANJAY STEEL SYNDICATE  
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ANANT MERATHIA	Counsel for Applicant	
2.	S. Sridivasan - MANAGER ACCOUNTS		

**ORDER**

Counsel for petitioner present. Manager, Accounts, representing the respondent company present. Both the parties stated that the matter has been settled between the parties. In this regard counsel for the applicant filed a memo stating that ~~he~~ <sup>he</sup> has received a full and final settlement of the amount claimed from the respondent. The memo is taken on record. In view of the settlement, the matter is closed as withdrawn.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)